NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 43/16	TP 45/17	For compromise / settlement	433(e)/ 433(f)	Magnifico Minerals Pvt. Ltd. Vs Bellary Ispat Pvt. Ltd.	

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	O'CHA' O'LL

30. SHANKAR 9945320407

petitioner

ORDER

Counsel for Petitioner is present. He has filed memo along with annexure, stating that Petitioner Company has complied objections raised by the Registry. None appeared for Corporate Debtor/Respondent. For hearing list it on 5/12/2017

Member (T)

Member (J)